

four Bills. If the House thinks that there is not enough time on Saturday I would have no objection to sit on Monday. We are prepared to agree to that.

SHRI DAHYABHAI V. PATEL (Gujarat): There is no other way, no other alternative.

SHRI OM MEHTA: It is up to the House to take the decision.

SHRI LOKANATH MISRA: Since we shall be sitting on Monday, we can have half-an-hour lunch today.

MR. DEPUTY CHAIRMAN: The Member there has not finished his speech.

SHRI OM MEHTA: He can continue after lunch.

MR. DEPUTY CHAIRMAN: He was in the middle of his speech; I think he was about to finish. It is but fair that he should be allowed to finish.

SHRI MAHAVIR TYAGI (Uttar Pradesh): We are sitting up to six and there should be some gap for lunch.

SHRI LOKANATH MISRA: We can have half-an-hour for lunch and we shall sit on Monday.

MR. DEPUTY CHAIRMAN: Is it he wish of the House? Are you agreed on that?

(No hon. Member dissented)

MR. DEPUTY CHAIRMAN: We can have half-an-hour lunch. Let him finish his speech.

THE MINES AND MINERALS (REGULATION AND DEVELOPMENT) AMENDMENT BILL, 1972—contd.

SHRI M. S. ABDUL KHADER: I accuse the Central Government for showing a partisan attitude towards my State because they have not given pro-

per attention to the Neyveli Lignite Project. On account of defective and worn out machinery lignite production is going down year after year. You have not given proper and immediate attention to the Salem steel plant. What about the existence of gold in the Nilgiris? The British people, when they were ruling us, they found gold in the Nilgiris. But it is indeed a misfortune for us that even after 25 years of independence our Government have no desire of even thinking of ordering for the survey of this area. It is a pity that what the foreign people had in their minds has become vacated in the minds of our own people.

Sir, in conclusion I say and emphasise that if mineral production does not increase, I am afraid we cannot industrialise our country. And we should also bear in mind that the minerals, our national wealth, should be exploited for the good of the nation, and not for the good of a few people.

Thank you, Sir.

STATEMENT RE. MEETING OF REPRESENTATIVES OF INDIA AND PAKISTAN HELD IN NEW DELHI FROM 25TH AUGUST TO 29TH AUGUST, 1972

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH): Mr. Deputy Chairman, Sir, the Prime Minister sent a letter to the President of Pakistan on August 19 suggesting that representatives of the two Governments might meet to exchange views on the developments that have taken place since the Simla Agreement was signed and to resolve any doubts about the future prospects of settling the outstanding problems in the spirit of mutual confidence as contemplated in the Simla Agreement. In response, the President of Pakistan sent a reply on August 22 that Pakistan